

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No.29/KB/2016

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27th October 2017, 10.30 A.M

Name of the Company	Arishtaneni Enterprises Ltd.		
Under Section	14(1) Conversion		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1 N. GURUMURTHY, FCA Applicants. *[Signature]*
27/10/17

ORDER

Ld. Pr. CA for the petitioner has filed affidavit in compliance of our order dated 31/08/2017. RoC's reply was summoned but till date no report from RoC received. RoC, West Bengal is directed to submit the report within 3 weeks. Petitioner is directed to serve a copy of the order on the RoC within a week from today and file affidavit of service.

List on 14/12/2017 for hearing.

Urgent certified copy of the order be issued, if applied for, upon compliance of all requisite formalities.

[Signature]
(Jinan K.R.)
Member (J)

[Signature]
(Vijai Pratap Singh)
Member (J)